

SUPREME COURT OF INDIA

DATED: 2nd June, 2020

CIRCULAR

In a partial modification of Circular dated 17.04.2020, it is informed that in addition to Helpline No. 1881 for video conferencing, the Advocates, party-in-person and all concerned facing difficulty may contact the following dedicated helpline numbers for the issues/problems detailed below:-

(i) Filing/re-filing/curing defects:-

Landline	011-23111482 & 011-23112265
Mr. B.L.N. Achary	+91 9810594145

(ii) E-Filing:-

Mr. Sunny	+91 8802747733
Mr. Rahul	+91 9716266054

(iii) 'Mentioning'

Landline	011-23111428
Mr. J.S. Rawat	+91 9873015981

(iv) Listing

Landline	011-23382367 & 011-23112369
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(v) Video Conferencing/Virtual Courts

	1881
Mr. Avadhesh Kumar	+91 9312570277
Mr. Tejinder Singh	+91 9811942489

It is further clarified that these helpline numbers shall be available during working hours on working days only.

sd/-
(Sanjeev S. Kalgaonkar)
Secretary General

Copy to:-

All concerned